

[*Translation*]

**Alleged Irregularities in Food Research  
and Standardization Laboratory,  
Ghaziabad**

598. SHRI SURENDRA PAL PATHAK:  
Will the Minister of HEALTH AND FAMILY  
WELFARE be pleased to state:

(a) whether the Government have received complaints in regard to alleged irregularities in the matter of appointments, sale and purchase of articles and testing of food samples in the Food Research and Standardization Laboratory, Ghaziabad;

(b) if so, the action taken by the Government in this regard so far;

(c) whether the Government have any proposal to shift this laboratory; and

(d) if so, the location identified for the purpose?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The complaints are being looked into for appropriate action.

(c) No, Sir.

(d) Does not arise.

[*English*]

**Royalty to Maharashtra**

599. SHRI ANNA JOSHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the amount of royalty being paid to Maharashtra from Bombay High;

(b) whether the Government have any proposal to increase the royalty;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No royalty is payable to any State Government in respect of crude oil produced off-shore.

(b) to (d). Do not arise.

**National Research and Development  
Cell for Agricultural Medicine**

600. PROF. (SMT.) RITA VERMA:  
DR. RAMESHCHAND TOMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to set up a National Research and Development Cell in the Indian Council of Medical Research for promotion of research in agricultural medicine; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

[*Translation*]

**Survey Regarding Earthquake**

601. SHRI BALRAJ PASSI:  
SHRI DEVI BUX SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Oil is conducting a survey regarding earthquake in Sharda and Gandok depression areas in Uttar Pradesh;

(b) if so, whether the survey work has been complicated; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) and (c). Do not arise.

[English]

### **Copper Deposits in Durgapur**

602. SHRI BHERU LAL MEENA: Will the Minister of MINES be pleased to state:

(a) whether the Government are aware that nearly one lakh copper deposits have been struck recently in Durgapur District of Rajasthan; and

(b) if so, the steps taken to exploit and make use of it?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) (a) and (b). The State Govt. of Rajasthan has reported the existence of about 1 (one) million tonnes of copper ore of probable/possible category with an average grade of about 1% copper near Village Padas-ki-Pal about 35 kms. North-West of Durgapur in Rajasthan. More detailed investigations are required before any decision for commercial exploitation of the deposits could be taken.

### **Ban on Communal Organisations**

603. SHRI VILAS MUTEMWAR:  
SHRI ANBARASU ERA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have constituted two tribunals to go into the justification of the ban imposed recently on the activities of some communal Organisations; and

(b) if so, the composition and terms of reference thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir.

(b) The tribunals are presided over by Shri Justice P.K. Bahri and Shri Justice P.N. Nag. The tribunals will adjudicate, whether or not there was sufficient cause for declaring Rashtriya Swayam Sewak Sangh, Vishwa Hindu Parishad, Bajrang Dal, Jammata-Islami Hind, and Islamic Sewak Sangh as unlawful associations.

### **Injectable Drug for Migrane**

604. SHRI ANBARASU ERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of persons in the country are suffering from migrane;

(b) if so, the number thereof State-wise;

(c) whether the Government are aware of the injectable drug approved by U.S. Food and Drug Administration to relieve the pain of migrane patients;

(d) if so, the details thereof; and